NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB). No. 318/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February 2018, 10.30 A.M

Name of the Company	ame of the Company Arun Kumar Jain-Vs-Maa Tara Industrial Complex Pv		
Under Section	9 IBC		
	nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
RITES GO	EL, ADV	OC (operational Creditor)	Riles (noe)
	X alxo, Adv.	3/0	8/2/18 Ankelin Xala Sanga Ma.
IRP -			s/2

ORDER

Ld. Counsel on behalf of IRP as well as Ld. Counsel on behalf of the operational creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel on behalf of IRP has filed Form 2, which may be taken on record.

List it on 14/03/2018 for filing progress report.

Sd

(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)